

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NOS. 25 OF 2015, 216 OF 2016, 419 OF 2017, 547 & 548 OF 2018**

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Company Ltd. Appellant(s)
Versus
Petroleum and Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Raveena Dhamija
Mr. Yashaswi Kant
Ms. Sylona Mohapatra

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj for R-1

Mr. Gopal Jain, Sr. Adv.
Ms. Iti Agarwal
Ms. Nikita Choukse for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **14-12-2018**.

**(B. N. Talukdar)
Technical Member (P&NG)**
tpd/pk

**(Justice Manjula Chellur)
Chairperson**